

existing resources. From 1951 to 1985, about 57 lakh hectares of land has been brought under afforestation programme. A National Wasteland Development Board has been set up for bringing 5 million hectares of wasteland every year for fuelwood and fodder.

The Central Government has sent to the States guidelines for the better management of forests, which state inter alia that :

- (i) Clear felling of natural forests to be avoided as far as possible.
- (ii) Wherever it is absolutely necessary to resort to clear felling, it should be restricted to a maximum of 10 ha. in hills and 25 ha. in plains.
- (iii) Ban on felling of trees above 1000 meter altitude, atleast for some years, till critical area in hill and mountains are identified.
- (iv) Increase of protection areas like wildlife Sanctuaries, National Parks and Biosphere reserves.
- (v) Reduction of yield prescriptions.
- (vi) Indigenous species should receive precedence over exotics while raising plantations.

The forests are being worked departmentally in all the States/UTs. except Kerala and North Eastern States/UTs. and the contractors agency is eliminated. This

has considerably reduced cases of illicit felling of trees.

Reservation for SCs and STs in all India Services

*405. SHRI AJAY MUSHRAN : Will the PRIME MINISTER be pleased to state :

(a) total number of posts reserved for Scheduled Caste and Scheduled Tribe candidates in All India Services;

(b) how much or how far the reserved quota has been exhausted or filled up in the last three years, service-wise;

(c) whether the policy of reservation is extended to promotions also; and

(d) if so, whether it is under review or change ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) The number of vacancies reserved for SC/ST candidates in the three All India Services is 15% and 7½% respectively of the total number of vacancies to be filled by direct recruitment on each Service every year.

(b) A statement is given below.

(c) No, Sir.

(d) Does not arise.

Statement

Reservation for SCs and STs in All India Services

The number of vacancies reported to the Union Public Service Commission, candidates allocated and candidates who actually joined Administrative Service, Indian Police Service and Indian Forest Service on the results of examinations conducted in 1982, 1983 and 1984 is given below :

Year of Exam	I.A.S		I.P.S.		I.F.S.	
	SC	S.T.	S.C.	S.T.	S.C.	S.T.
1	2	3	4	5	6	7
1982						
(Vacancies reserved)	24	11	11	5	18	9
(candidates allocated)	24	11	11	5	17	8
(candidates joined)	24	11	8	4	17	8

	1	2	3	4	5	6	7
1983							
(Vacancies reserved)		21	12	14	8	23	11
(candidates allocated)		21	12	14	8	23	11
(candidates joined)		21	12	11	7	23	11
1984							
(Vacancies reserved)		24	12	17	9	26	13
(candidates allocated)		24	12	17	9	26	13
(candidates joined)		24	12	13	6	26	10

N.B. The results of the examinations conducted in 1985 have been declared recently and the appointments are yet to be finalised.

Working Days for Government Officers

Statement

*406. SHRI K. RAMAMURTHY : Will the PRIME MINISTER be pleased to state ;

(a) the break-up of holidays in a year, like Saturdays and Sundays, religious and restricted holidays declared by Government;

(b) the break-up of casual leave, earned leave, half-pay leave on medical grounds and maternity leave in the case of women-employees, to which the Government employees are entitled in a year; and

(c) whether there are any instructions regarding regular attendance of the employees on working days ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). A statement is given below.

(c) Yes, Sir. Instructions have been issued from time to time stressing the need for maintaining punctuality and regular attendance in office.

Part (a) Govt. of India holidays are as follows :

- (i) Central Government offices observe 16 holidays in a Calendar year.
- (ii) Of these 16 holidays, 13 holidays consisting of national holidays, namely Republic Day, Independence Day and Mahatma Gandhi's Birthday and the following 10 occasions will be compulsorily observed in all Central Government offices throughout India.

1. Buddha Purnima
2. Christmas Day
3. Diwali
4. Dussehra (Vijaya Dashmi)
5. Good Friday
6. Guru Nanak's birthday
7. Idu'l Fitr
8. Idu'z Zuha
9. Mahavir Jayanti
10. Muharram